



**भारतीय रिज़र्व बैंक**  
RESERVE BANK OF INDIA

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June 20, 2018

### RBI cancels Certificate of Registration of 5 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following five Non-Banking Financial Companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No.	Issued On	Date of cancellation
1.	M/s Cygnus Publishers Limited	21A, Shakespeare Sarani, Kolkata-700017	B.05.05850	September 12, 2011	March 28, 2018
2	M/s Nortel Tracom Private Limited	371, Adinath Saha Road, Kolkata-700 048	B.05.06323	April 26, 2004	April 04, 2018
3	M/s Rakshit Motor and General Finance Limited	D-5, Office No. 11, 3 <sup>rd</sup> Floor, Laxmi Nagar, Delhi-110 092	A-14.02190	May 24, 2011	April 23, 2018
4	M/s Deep Motor Finance Limited	1st Floor, SCO-61, Near Hotel Umed, Opp PIMS Hospital, Cystal Plaza, Chotti Baradari Part-2, Jalandhar-144 001, Punjab	A-06.00217	June 18, 2007	June 01, 2018
5	M/s Mansarovar Deposit and Advances Private Limited	Ambala By Pass Road, Near Speedways Tyres, Transport Nagar, Ludhiana, Punjab	B.06.00512	August 25, 2001	June 01, 2018

As such, these companies cannot transact the business of Non-Banking Financial Institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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